

ITEM NO.29

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 931/2021

MAHESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 28-02-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Chand Qureshi, AOR
Ms.Sampirda Rani, Adv.
Dr.Chandra Rajan, Adv.

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR
Ms Shubhali Pathak Adv

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Issue D.O. letter for remittance of records from concerned
High Court and Trial Court.

List again on 11.04.2022.

SAURABH PARTAP SINGH LALER
Registrar